

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 9921/2023

(Arising out of impugned final judgment and order dated 11-11-2022 in SCCR Nos.245/2014, 246/2014 and 215/2014 passed by the High Court of Judicature at Allahabad)

AJAY KUMAR GUPTA

Petitioner(s)

VERSUS

KAMAL KUMAR GUPTA

Respondent(s)

(FOR ADMISSION and I.R. and IA No.72990/2023-CONDONATION OF DELAY IN FILING and IA No.72993/2023-EXEMPTION FROM FILING O.T.)

Date : 28-04-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s)

Ms. Amita Singh Kalkal, AOR
Ms. Anitha Shenoy, Sr. Adv.
Ms. Amita Singh Kalkal, Adv.
Ms. Aditi Gupta, Adv.
Mr. Devvrat Pradhan, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Application for exemption from filing official
translation is allowed.

Delay condoned.

Leave granted.

To be heard in regular course.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER